## THE CENTRAL ADMINISTRATIVE TRIBUNAL **JAIPUR BENCH, JAIPUR**

ORDER SHEET

PT No. 285/2003

APPLICATION NO.: 375/2002

Applicant (s) Nauratmal Kumawat

Respondent (s) U.O.I.

Advocate for Applicant (s) Sh.S.K.Kaushik

Advocate for Respondent (s)

NOTES OF THE REGISTRY

ORDER OF THE TRIBUNAL

PT No. 285/2003 in OA 375/2002 7.7.2003

Present: Shri Shiv Kumar Advocate

During the course of submissions; it was pointed by the learned counsel for the applicant that he has raised the issue of jurisdiction before the Ahmedabad Bench of this Tribunal and therefore he does not press the present PT. Accordingly without prejudice to the rights of the applicant, the present PI is dismissed as not pressed.

IAI RMAN

AMP: JAIPUR.